

[Shrimati Geeta Mukherjee]

I would like to point out certain happenings that are really threatening, I do not know whether you have really pursued this aspect or not, i.e. about the schools run by the RSS. Recently in Mathura, they had a workshop. They have 2000 schools already. They have decided to go in for more thousands of schools. Now what will be taught here. Where is that RSS? Sai Baba Trust is another thing. An hon. ex-Chairman of the UGC is the Chairman of that Trust. It is going on for a big number of schools. They have already gone into and are going on. Arya Samaj, Jamait-i-islami are also going on with it. So there are Hindu communals, Muslim communals, Christian communals, then comes the linguistic communals.

So, about these schools.....
(Interruptions).

SHRI S. JAIPAL REDDY (Mahbubnagar) : So far as we are consider—myself, my party, the whole Left and the progressives also, I believe—we consider any communalism as bad as any other. Therefore, I think this aspect should be gone into, while finalizing this. (Interruptions)

MR. DEPUTY SPEAKER : After some time, even political parties will become communal.

SHRIMATI GEETA MUKHERJEE : In this document, the question of minority communities, and the protection of their rights have not been dealt with. I do not want to delve into it. But this aspect has not been examined. It should be examined.

Finally, I would like to say with all that I have said, that I think this plan will lead us to a really beautiful unreal world, and not to action really to take education forward.

18 30 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 21st August, 1986.

SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN AND GIRLS (AMENDMENT) BILL AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL : Sir, I lay on the Table the Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986, as passed by Rajya Sabha.

18.31 hrs.

RESOLUTION RE. PROGRAMME OF ACTION ON NATIONAL POLICY ON EDUCATION 1986—Contd.

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I rise to support this Programme of Action presented to the House by the hon. Minister of Human Resources. In line with the two documents submitted earlier to this House, this is a document which gives details of the Programme which Government wants to implement. It is very interesting to note that here we have come to know what are the details, and the lines along which Government is thinking. The concept of